सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2026

N O T I C E

Please take notice that the following matters listed in the Court of Chairperson on 16.11.2026 was not taken up. The next date of Hearing in the matters is **13.01.2027**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1415 of 2024 & I.A. No. 5144, 7143 of 2024	Shri Anand A Kulkarni Vs. Raj Kumar Dad & Ors. **With**	Merusagar Samantray	Ajinkya Kurdukar-R1 Prateek Kumar Raveena Rai-R2 Rishi Kapoor-R11 & 1 Azad Bansala- R3 Harshit Agarwal- R4 Vidushi- R10
2.	Comp. App. (AT) (Ins) No. 1794 of 2024 & I.A. No. 7144 of 2025	Shri Anand A. Kulkarni Vs. Raj Kumar Dad & Ors.	Merusagar Samantray	Azad Bansala Diksha Dadu- R3 Rishi Kapoor- R11&12 Milan Singh Negi Nikhil Kumar Jha-R1&2 Vidushi- R10

By order of Hon'ble Chairperson
-Sd/-
Registrar